

PARLIAMENTARY COMMITTEES,
MINUTES

(i) RULES COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I beg to lay on the Table, Minutes of the sittings of the Rules Committee held on the 29th November and 6th December, 1967, 29th April, 1st August and 28th August, 1968.

(ii) COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SHRI BHALJIBHAI PARMAR (Dohad) : I beg to lay on the Table, Minutes of the Thirty-second to Thirty-seventh sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.55 HRS.

CORRECTION OF ANSWER TO
S. Q. 361 RE: SALE OF SPARE
AERO-ENGINES

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : Sir, I take this opportunity to correct the replies given in answer to some supplementaries on Starred Question 361 answered by me on the 7th August, 1968.

Sir, since it is a bit lengthy statement concerning this subject, if you permit, I will lay it on the Table of the House

MR. DEPUTY-SPEAKER : Yes.

श्री यशवन्त शर्मा (अमृतसर) : उपाध्यक्ष महोदय, इस वक्तव्य के ऊपर मुझे एक बात कहनी है। यह विल्कुल कामनसेन्स की चीज थी कि एक बक्से के अन्दर कोई चीज बेची जाती है, जबतक बेचने वाले को पता न हो कि क्या बेच

to Question

रहे हैं और खरीदने वाले को पता न हो कि क्या खरीद रहे हैं—सीधी साधी बुद्धि वाला आदमी कभी समझ नहीं सकता है, मन्त्री महोदय ने उस दिन कहा कि बक्से बन्द बेचा गया लेकिन कामनसेन्स के अन्दर यह बात नहीं आती है, तो इस तरह से गुमराह किया जाता है, यह बड़े दुख की बात है।

STATEMENT

Sir, I take this opportunity to correct the replies given in answer to some supplementaries on Starred Question No. 361 answered by me on the 7th August, 1968.

(i) In reply to the supplementaries by Shri Yajna Datt Sharma suggesting that there should be a regular system whereby it is ensured that the Defence equipment sent abroad or received from abroad do not get into undesirable hands and do reach the proper consignees, I then stated as follows : "... The mistake has been committed at the Port level and therefore this investigation is going on". The correct position is as follows : Investigations have been carried out into the circumstances leading to the miscarriage of consignment and remedial measures have been taken.

(ii) In reply to another supplementary by Shri Yajna Datt Sharma enquiring whether the Defence Authorities were contacted about the disposal of the consignments by the Port authorities, I then stated as follows :

"... They were taking some steps but they were not at all the correct steps and, therefore, the whole thing has to be investigated now."

The correct position is as follows:—

They were taking steps as per the provisions of the Madras Port Trust Act. Investigations